

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **04.10.2024** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|--|
| 1. | IA No. 914/2023 in Comp App (AT) (CH) (Ins) No.272/2021 IA No. 588/2021 & 508/2022 & 1170/2023 IA No. 590 & 594/2021 IA No.589/2021 IA No. 204/2023 | Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr | Mr. Sandeep Bajaj | Mr.Y Suryanarayana- R1 Mr. Anirudh Krishnan- R2 |

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|---------------------------------|-----------------------------------|
| 2. | Comp App (AT) (CH) (Ins) No.364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 | Srisailan Krishnamurthy Vs Rahul Narayana Reddy & Anr. | Ms. R Moneshaa Ms. A Rithika | Mr. S Vivekananda For Caveator |
| 3. | Comp App (AT) (CH) (Ins) No.365/2024 For Condone Delay IA No. 1004/2024 For Stay IA No. 1005 & 1006/2024 For Exemption IA No. 1007/2024 | A Maheshwaran, Ex-Managing Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs Ca Mahalingam Suresh Kumar Liquidator, Shree Vaishno Devi Mills Pvt. Ltd. | Mr. Akash Srinanda | |

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| 4. | Comp App (AT) (CH) (Ins) No.350/2024 For Stay IA No. 958/2024 | Veerabhadrapa Girish, Suspended Director of M/s. SL Residential Layout Pvt. Ltd Vs Aditya H Chokshi Family Trust & Anr. | Mr. Pawan Jhabakh | Mr. I Divyang Majumdar- R1 |
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For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 5. | IA No. 532/2022 (To Implead) in TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) For Directions IA No. 734/2022 | Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH | Mr. Mahesh Thakur | Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2 |
| 6. | TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020) | ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors | Mr. Abhishek Anand | Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3 |
| 7. | IA No.111/2022 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.32/2021 For Stay IA No.74/2021 For Dispense with IA No.75/2021 | P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr. | Mr. B Deepak Narayanan | Mr. T Ravichandran R1 Mr. ML Ganesh R2 |
| 8. | IA No. 967/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023 | The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs M/s. Om Shakti Renergies Limited | Mr. Afrat Mohammed | Mr. VVSN Raju |
| 9. | IA No. 295/2023 & 870/2024 (For Additional docs) in Comp App (AT)(CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 | Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd | Ms. Abitha Banu | Mr. Pradeep Joy |

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| 10. | IA No. 314/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024 | Reena Paul Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |
| 11. | IA No. 318/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024 | KG Paul Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |
| 12. | IA No. 321/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024 | Mathew John Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |
| 13. | IA No. 325/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024 | John Zachariah Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |
| 14. | IA No. 327/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024 | Annu Mathew Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag |
| 15. | Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024 | Reena Paul Vs Jasin Jose & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |
| 16. | Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024 | KG Paul Vs Jasin Jose & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |

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| 17. | Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024 | Annu Mathew Vs Jasin Jose & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |
| 18. | Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024 | John Zaccharia Vs Jasin Jose & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |
| 19. | Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024 | Mathew John Vs Jasin Jose & Anr. | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shanbhag- R1 Mr. Keerthikiran Murali- R2 |
| 20. | IA No. 235/2024 (For Additional docs) in Comp App (AT) (CH) No. 14/2024 | Annavajhala Ramanand Vs Smt. Lakshmi Sujatha Tummala & 5 Ors. | Mr. S Chidambaram, CS | Dr. SV Ramakrishna- R1 |
| 21. | IA No. 857/2024 (For Condone Delay) IA No. 858/2024 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024 | Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery Branch & Anr. | Mr. KC Krishnamoorthy | |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|-------------------------|
| 22. | Restoration App No. 16/2024 in Comp App (AT) (CH) (Ins) No. 93/2023 For Stay IA No.326/2023 For Condone Delay IA No. 327/2023 | Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH | Ms. Durga Bhatt | |
| 23. | Restoration App No. 17/2024 in Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023 | Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors. | Ms. Durga Bhatt | |

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| 24. | TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023 | N. Gunashekar Vs M/s. Global Finsol Pvt. Ltd. | Mr. SS Rajesh | Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8 |
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For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|---------------------------|--|
| 25. | Comp App (AT) (CH) (Ins) No. 56/2022 | Joint Lender Forum Vs S. Siva Sundar & 3 Ors. | Mr. S Sathiyarayanan | Mr. S Kumaran-R2 & R3 Mr. Venkata Sivakumar- R4 |
| 26. | Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, IA No. 292/ & 293/2023 | Smt Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors. | Mr. K Rajendran | Mr. R Arumugam-R1 Mr.Y Suryanarayana- R3, R6-R8 |
| 27. | Comp App (AT) (CH) No. 86/2023 | V Sundar, Shareholder of Tirupur Mahaganapathy Apparels Pvt. Ltd. Vs The Registrar of Companies & Anr. | Mr. Rahul Balaji | Mr. Avinash Krishnan Ravi |
| 28. | Comp App (AT) (CH) No. 109/2023 | Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt. Ltd. & 15 Ors. | Mr. S Chidambaram, PCS | Mr. S Vikas Reddy R2 |
| 29. | Comp App (AT) (CH) (Ins) No. 31/2024 | Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. | Mr. J Manivannan | M/s. Khaitan & Co |

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| 30. | Comp App (AT) (CH) (Ins) No. 32/2024 For Stay IA No. 98/2024 | Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. & 13 Ors WITH | Mr. J Manivannan | M/s. Khaitan & Co R1 Ms. Shivani Sinha R2 M/s Shivkumar & Suresh- R3-R14 |
| 31. | Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No.130/2024 For Exemption IA No.131/2024 | M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr. WITH | Ms. Swetha G | Ms. Moha Paranjpe R1 Mr. Piyush Mishra- R2 |
| 32. | Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No.133/2024 | M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr. | Ms. Swetha G | Ms. Moha Paranjpe - R2 |
| 33. | Comp App (AT) (CH) No. 35/2024 For Stay IA No.611/2024 | Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors. | Mr. S Chidambaram, PCS | Mr.Y Suryanarayana- R1-R4 |
| 34. | Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024 | Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors. WITH | Mr. TK Bhaskar | Dr.KS Ravichandran, PCS |
| 35. | Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 | KC Thomas & 37 Ors. Vs Casino Hotels Ltd. & 11 Ors. | Dr. KS Ravichandran, PCS Ms. S Manjula Devi | |

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| 36. | Comp App (AT) (CH) No. 50/2024 For Exemption IA No.790/2024 | Shri Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH | Mr. Avadh Narayan | M/s Cyril Amarchand Mangaldas- R1 R2 |
| 37. | Comp App (AT) (CH) No. 51/2024 | Shri Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH | Mr. Avadh Narayan | M/s Cyril Amarchand Mangaldas- R1 R2 |
| 38. | Comp App (AT) (CH) No. 55/2024 For Exemption IA No. 813/2024 | Shri Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. | Mr. Avadh Narayan | M/s Cyril Amarchand Mangaldas- R1 R2 |
| 39. | Comp App (AT) (CH) (Ins) No. 195/2024 For Urgent Hearing IA No.535/2024 | Max Infra (I) Limited Vs IVRCL Limited & 2 Ors. WITH | Ms. K Subbu Ranga Bharathi | Mr. Nithyavendhan K- R1 R2 |
| 40. | Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No.536/2024 | Max Infra (I) Limited Vs IVRCL Limited & 2 Ors. WITH | Ms. K Subbu Ranga Bharathi | Mr. Nithyavendhan K- R1 R2 |
| 41. | Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No.538/2024 | Max Infra (I) Limited Vs IVRCL Limited & 3 Ors. WITH | Ms. K Subbu Ranga Bharathi | Mr. Nithyavendhan K- R1 R2 |
| 42. | Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No.540/2024 | M/s UANMAX - SARALA (JV) Vs IVRCL Ltd. & 2 Ors | Ms. K Subbu Ranga Bharathi | Mr. Nithyavendhan K- R1 R2 |
| 43. | Comp App (AT) (CH) (Ins) No. 209/2024 For Direction IA No. 569/2024 | M/s. RVN Infra Pvt. Ltd. Rep by its Managing Director Sri. R Venkatramaiah Vs Sai Ramesh Kanuparth, RP of Gayatri Projects Ltd. & Anr. | Mr. Pogulakonda Pratap | |

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| 44. | Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 571/2024 | Mr. DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Mr. Pankaj Bhattad & 2 Ors. | Mr. Anirudh Krishnan | Ms. Kopal Sharraf- R2 |
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For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------------------|---|
| 45. | Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022 | S. Kiran Vs Dynamic Engineers Ltd. & Anr. | Ms. K. Jayasudha | Mr. Rakesh Mohan Sharma, CS- R1 Ms. Lakshmi Menon R2 |
| 46. | Comp App (AT) (CH) No. 39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022 | Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran (For Intervention) |
| 47. | Comp App (AT) (CH) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021 | Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH | Mr. Avinash Krishnan Ravi | Mr. Prahalad K Bhat R2 |
| 48. | Comp App (AT) (CH) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021 | Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. | Mr. Avinash Krishnan Ravi | Mr. Prahalad K Bhat R2 |
| 49. | Comp. App (AT) (CH) (Ins) No. 43/2021 | Zuberi Engineering Construction Pvt. Ltd. Vs IVRCL Limited | Mr. Amol Vyas Mr. Saumil Sharma | Mr. Nithyavendhan K |
| 50. | Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022 | Punjab National Bank & Anr. Vs Sri Vijay Kumar Gunda, Liquidator of M/s. Farmers Pulse Pvt. Ltd. & Anr. | Mr. Varun Srinivasan | Mr. NP Vijaykumar- R1 |

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| 51. | Comp App (AT) (CH) (Ins) No. 24/2022 | Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr. | Mr. T. Ravichandran | Mr. Nithyavendhan K- R1 |
| 52. | Comp App (AT) (CH) (Ins) No. 121/2022 For Stay IA No. 285/2022 | Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd & Anr. | Mr. NP Vijay Kumar | Ms. Anitha Krishnamurthy- R1 |
| 53. | Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022 For Exemption IA No.618 & 619/2022 | Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam, RP, Sovereign Developers & Infrastructure Ltd. & Anr. WITH | Ms. Abitha Banu | Mr. AK Mysamy- R1 |
| 54. | Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022 | Phoenix ARC Pvt. Ltd. Vs Mr. Balakrishnan Venkatachalam, RP, Sovereign Developers & Infrastructure Ltd. & Anr. | Ms. Abitha Banu | Mr. AK Mysamy- R1 |
| 55. | Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No.605/2023 For Exemption IA No. 606 & 607/2023 To Adv. Hg. IA No.594/2024 | Mr. Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt. Ltd. Vs Ms. Pavitra Vyas, RP of Kavi Protein and Feed Pvt. Ltd. & 2 Ors. | Ms. Kinjal Goyal | Mr. Raghuram Cadambi- R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3 |
| 56. | Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589 & 974/2024 | Abhijit Bhattacharjee Suspended Director of the Corporate Debtor M/s. Lumiford Private Ltd Vs M/s. COSR Ventures & Anr. | Ms. Priyanka Das | Mr. Surya Teja Nalla R1 Ms. Mumaneni Vazra Laxmi- R2 |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in